

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 102

CP (IB) No. 51/Chd/Pb/2024

**IN THE MATTER OF:**

Sudesh Dureja (PG)

...Petitioner

**Under Section:** 94, IBC 2016

**Order delivered on 15.07.2024**

**CORAM:**

**SH. UMESH KUMAR SHUKLA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner: Mr. Suvir Tandon, Advocate

**ORDER**

A date is requested by Ld. Counsel for the Petitioner for making compliance of the order dated 26.02.2024. Let the same be done within one week. Last opportunity is granted failing which the appropriate orders will be passed. Let the matter be listed on 13.08.2024.

**Sd/-**  
**(UMESH KUMAR SHUKLA)**  
**MEMBER (T)**

**Sd/-**  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

Preeti